

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 191 of 2012 &**  
**I.A. Nos. 309 & 310 of 2012**

**Dated : 9<sup>th</sup> October, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Mandi Gobindgarh Induction Furnace Association .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr. ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. K. Datta

**Counsel for the Respondent(s):**

**ORDER**

**Admit.** Issue notice to all the respondents returnable on 08.11.2012. Dasti service is permitted.

Post the matter for hearing on **08.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**mk/ak**